

Sl. No. 5

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/33/7/AMR/2019	Under Liquidation	7 of IBC	Canara Bank Vs Transstroy (India) Ltd. (Under Liquidation)
	IA(IBC)/144/2023 in IA(IBC)/389/2022	60(5) of IBC	Dr. G.V. Narasimha Rao, Liquidator Vs. Mr. Cherukuri Sridhar & another
	IA(IBC)/60/2023 in IA(IBC)/7/2023	60(5) of IBC	Cherukuri Sridhar Vs. Dr. G.V. Narasimha Rao, Liquidator
	IA(IBC)/61/2023	60(5) of IBC	Cherukuri Sridhar Vs. Dr. G.V. Narasimha Rao, Liquidator & another
	IA(IBC)/389/2022 in IA(IBC)/69/2021	Rule 40 r/w 11 of NCLT Rules	Mr. Cherukuri Sridhar Vs. Dr. G.V. Narasimha Rao, Liquidator of M/s Transstroy (India) Limited & EY Restructuring LLP
	IA(IBC)/7/2023	Under Regulation 38 and 45(3)(A) of IBBI (Liquidation Process) Regulations, 2016	DR. G.V. Narasimha Rao, Liquidator
	IA(IBC)/348/2022	60(5) of IBC	Corporation Transstroy OJSC Vs. Dr. G.V. Narasimha Rao & Hruday Infra and Resource Solutions Pvt. Ltd
	IA(IBC)/351/2022	60(5) and 35(1)(n) of IBC	Dr. G.V. Narasimha Rao, Liquidator Vs. UCO Bank and Hruday Infra and Resource Solutions Pvt. Ltd
	IA(IBC)/352/2022	60(5) and 35(1)(n) of IBC	Dr. G.V. Narasimha Rao, Liquidator Vs. Sridhar Cherukuri and Hruday Infra and Resource Solutions Pvt. Ltd
	IA(IBC)/298/2022	60(5) of IBC	UCO Bank Vs. Liquidator of Transstroy (India) Limited
	IA(IBC)/69/2021		Cherukuri Sridhar Vs. G.V. Narasimha Rao & EY Restructuring LLP

ORDER

IA(IBC)/144/2023 in IA(IBC)/389/2022:

Present: Mr. Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Applicant.

This application has been filed by the Liquidator seeking to take on record the additional document and consider the contents of the additional document.

Heard. The additional document is taken on record. Accordingly,

IA(IBC)/144/2023 in IA(IBC)/389/2022 is allowed and disposed of.

sdr

sdr

IA(IBC)/60/2023 in IA(IBC)/7/2023:

Present: Mr. Bikki Raveendra Babu & Mr. N. Kumara Swamy, Ld. Counsels for the Applicant.

Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Respondent.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/61/2023:

Present: Mr. Bikki Raveendra Babu & Mr. N. Kumara Swamy, Ld. Counsels for the Applicant.

Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Respondent.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/389/2022 in IA(IBC)/69/2021:

Present: Mr. Bikki Raveendra Babu & Mr. N. Kumara Swamy, Ld. Counsels for the Applicant.

Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for R1.
Mr. C. Tulasi Krishna, Ld. Counsel for R2.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/7/2023:

Present: Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Applicant.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/348/2022:

Present: Mr. Bikki Raveendra Babu & Mr. N. Kumara Swamy, Ld. Counsels for the Applicant.

Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for R1.
Mr. Avinash Krishnan, Ld. Counsel for R2.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

sdlr

sdlr

IA(IBC)/351/2022:

Present: Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Applicant.
Mr.G. Kalyan Chakravarthy, Ld. Counsel for R1.
Mr. Avinash Krishnan, Ld. Counsel for R2.

For hearing, list the matter on 30.04.2024.

IA(IBC)/352/2022:

Present: Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Applicant.
Mr. Bikki Raveendra Babu, Ld. Counsel for R1.
Mr. Avinash Krishnan, Ld. Counsel for R2.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/298/2022:

Present: Mr. G. Kalyan Chakravarthy, Ld. Counsel for the applicant.
Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS for the Respondent.

Pleadings are completed. For hearing, list the matter on 30.04.2024.

IA(IBC)/69/2021:

Present: None appears for the Applicant.
Mr.Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld.PCS for R1.
Mr. Tulasi Krishna, Ld. Counsel for R2.

Pleadings are completed. For hearing, List the matter on 30.04.2024.

Sd/-
SANJAY PURI
MEMBER (TECHNICAL)

Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)